

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP No. 114/CTB/2019, IA (Companies Act) No. 75/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Devesh Kumar Sinha -Vs- Enterprise System Solutions Pvt. Ltd. (ESSPL) & Ors.
Under Section	241-242

For Petitioner (s)

Mr. Sabyasachi Choudhury, Adv.
 Mr. Saswat K. Acharya, Adv.
 Mr. VVV Sastry, Adv.
 Mr. Jaish Joshi, Adv.
 Mr. Tridib Bose, Adv.

} IA 75/22

For Respondent (s)

Mr. Satya. S Mohanty, Adv.
 Mr. Swayamjit Rout, Adv.
 Mr. Sarvavid S. Pradhan, Adv.
 Mr. Goutam Rai, Adv.
 Ms. Gyaninee Nayak, Adv.

} IA 75/22

ORDER

IA (Companies Act) No. 75/CB/2022:

Ld. Counsel Mr. Sabyasachi Choudhury is present for the applicant. Respondent is represented by Ld. Counsel Mr. S. S Mohanty. At the request of the counsel, matter adjourned to 26.09.2023 along with the main CP.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)